

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-157-2020**

The Commissioner of Excise, Excise Department,
Government of Goa, and 3 others ... Appellant.

Versus

John Rodrigues and another ... Respondents

Ms. Ankita Kamat, Additional Government Advocate for the
appellant.

Coram:- DAMA SESHADRI NAIDU, J.

Date :- 28th August, 2020

P.C.:

Issue notice to the respondents no.1 and 2, returnable on 11th
September,2020.

DAMA SESHADRI NAIDU, J.

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